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22-12-2023  
(Ct. no.06)  
debajyoti

**IN THE HIGH COURT AT CALCUTTA  
Civil Appellate Jurisdiction  
APPELLATE SIDE**

**FAT 51 of 2014**

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**IA NO:CAN/1/2015 (Old No:CAN/10768/2015)**

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**CAN/2/2015 (Old No:CAN/10822/2015)**

**The Executive Officer Burdwan Development Authority  
Vs.  
Arun Kr Chatterjee & Anr.**

This is an old matter of 2014. The appellant has not taken any steps for hearing of the matter. Obviously, the appellant is not interested to proceed with the matter.

Even in the second call, nobody appears for the appellant.

The appeal and the connected applications are dismissed. Interim order, if any, stands vacated.

**(M. V. Muralidaran, J.)      (Arijit Banerjee, J.)**